

**BEFORE THE NATIONAL GREEN TRIBUNAL
SOUTHERN ZONE BENCH, CHENNAI
ORIGINAL APPLICATION NO. 140/2023**

IN THE MATTER OF:

HJ Prasanna Kumar

...PETITIONER

Versus

Department of Urban Development
Karnataka and Others

...RESPONDENTS

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Date: 09.10.2025

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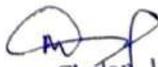
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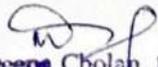
INTERIM REPORT ON BEHALF OF RESPONDENT NO. 1

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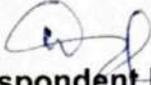
1. That the instant report is being in compliance with the orders dated 04.12.2024, read with order dated 21.08.2025 passed by this Hon'ble Tribunal.
2. It is submitted that the instant Application *inter alia* pertains to pollution in Hennegara lake. In this regard it is submitted that in order to ensure that sewage does not enter the lake, a Detailed Project Report for Providing Under Ground Drainage system to Jigani town is was prepared by the Karnataka Urban Water Supply and Drainage Board. The same has been approved for Rs.124.75 Crores vide G.O dtd: 28.03.2023 by the State.


Deepa Chohan, I.A.S.,
Secretary to Government
Urban Development Department
(Municipalities & UDAs)

3. The work order has been issued to the agency on 23.08.2024 and the work is in progress. At present, survey work has been completed and sewer network of 21 Km is complete as against 70 Km, whereas 692 Machine holes have been installed as against 2326. Further, 900 house service connections as against a total of 6300 connections are complete.
4. It is submitted that land acquisition process has been initiated for construction of 6 MLD SBR STP and 1 wet well at the STP site.
5. Notifications under Section 19(1) of the Right to Fair Compensation and Transparency in Land Acquisition, Rehabilitation and Resettlement Act, 2013 have been issued vide No. RD/76/A&B/2023 dated: 28.08.2025.
6. It is submitted that the work will be taken up after handing over of land from the concerned ULB to KUWS&DB for construction of STP and wet well.
7. It is submitted that after completion of the UGD system in Jigani town along with the STP being taken up by Board, the sewage of Jigani town entering into the Hennagara lake will be stopped in its entirety. The said scheme will cover the whole of Jigani town area under TMC limits, excluding Industrial area.


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8. It is hence submitted that the above steps are being to ensure that there is no entry of Sewage in to Hennegara Lake, Bengaluru. It is prayed that the above information be taken on record.


Respondent No. 1
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Secretary to Government
Urban Development Department
(Municipalities, P.O.)

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